

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 23.11.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	St No. 3922/2020	Shanta Baban Phakre Vs 1. MCGM & Anr.	Notice of Motion	Mr. Anil S. Kharatmol	
2	2109/2014	Munnalal R. Dhobi V/s MCGM	Ch/s Reply	Mr. B. P. Shukla	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 24.11.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	381/2020	Harsha Balkrishna Bhatt V/s MCGM	NM Reply	Mr. Mohit Jadhav	
2	3330/2018	Khalil Ahmed Nawab Ali Subedar V/s MCGM	NM Reply	V. T. Dubey	
3	475/16 (HCTB)	Santosh parshuram Bhadrike V/s The MCGM	Compliance	Mr. M. R. Sherekar	
4	St. No. 4943/2020	Sheetal D. Kawthekar V/s MCGM	Submission of Affidavit	Mr. Giriraj	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 25.11.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	2623/2020 (HCTB)	1.B.H.Chemburkar Mandai Licensees Association 2.Mr.Sunderjeet Singh Chandel 3.Mr.Pravin Bhatia Vs The Municipal Corporation of Gr. Mumbai	NM Arguments	Mr. Holmangi	
2	2600/2019 (HCTB)	Shyam Roopchand Jaisingh Vs MCGM	NM Arguments	M/s P. D. Gandhy and Associates	
3	2836/19	Mr. Vinay Madhav Kulkarni Vs Mr. Hemant Hareshwar Mhatre	Ch/s Reply	Deepak T. Raut	
4	St No. 4541/2020	Mr. Mohammad Fazlku Shaikh  V/s MCGM	NM Reply Rejoinder	Mr. Asit Singh	
5	1200/2020	Mrs. Sultana Ansari Vs MCGM	Reply	Shailesh Rai	
6	1201/2020	Mr. Irshad Ahmed Khan Vs MCGM	Reply	Shailesh Rai	
7	1202/2020	Mr. Asif Nadeem Rahamatullah Khan Vs MCGM	Reply	Shailesh Rai	
8	St. No. 4862/2020	Dargaah Baba Mohammad Ramzan Vs The Chief Commissioner	Submission of documents by plaintiff	Mr. Kharatmol	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 26.11.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	3109/2007 (HC Expedited)	MRS.MARY ALIAS ANGELA FERNANDES Vs ASHA NAGAR PHASE NO.2 CHS LTD. ANR.	Rejoinder	Ms. Hema Sharma	
2	2449/17	Parksite Welfare Association Vs 1.Designated Officer 2.MCGM	C/S reply	Mr. Tanvir Shaikh	

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 27.11.2020 (CR.NO.08)**

Sr No.	Suit No.	Name of parties	Stage	Name of Advocate	Next date
1	1428/2016	1.Rajendra Barsati Yadav 2.Rajesh Barsati Yadav 3.Vishwanath Sahadeo Yadav 4.Shivnath Sahadeo Yadav Vs 1.The MCGM 2.The Asstt. Commissioner 3.Sheripat Deokaran Yadav 4.Rambihari Shripat Yadav	Argument	Mr. R. D. Mishra	
2	1239/2020	Mr. Ashish Dharmaji Lohot Vs Designated Officer	Ch/s rejoinder/ Hrg	Mr. P. D. Gandhi	